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GOVERNMENT OF INDIA
Ministry of Transport & Communications
(Transport Wing)

Dated the 17th December, 1960.

O R D E R
(Merchant Shipping)

S.O. 3136 - In exercise of the powers conferred by sections 23 and 24 of the Merchant Shipping Act, 1958 (44 of 1958) and in supersession of all previous notification on the subject, the Central Government hereby declares the port of Cochin to be a port of registry with effect from 1st January 1961, under the said Act and appoints the Surveyor in the office of the Mercantile Marine Department, Cochin to be the Registrar of Indian Ships with effect from the same date in that port.

[No. 30-ML(14)/60]